

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 8th Day of July, 2019)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

MA No.330/827/2018

In

Original Application No.330/1489/2011

Kaushal Kumar

..... **Applicant**

By Advocate: None

Versus

1. Union of India & Ors.

..... **Respondents**

By Advocate: Shri Arvind Singh proxy counsel to Shri R.K. Rai

ORDER

List revised. None present for the applicant. Shri Arvind Singh proxy counsel to Shri r.K.Rai, Advocate is present for the respondents.

2. **MA No.330/827/2018 (Restoration Application)** has been moved by the applicant for recalling the order dated 20.03.2018. Nobody is present to pursue this Restoration Application. Even on last occasion no one was present to pursue this application. Accordingly, Restoration Application 330/827/2018 is dismissed in default.

(Justice Bharat Bhushan)
Member (J)

Sushil